

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1737 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.06.2018

NAME OF THE PARTIES: BSE Ltd

Vs
Sejal Glass Ltd

Section 8 of the Insolvency and Bankruptcy Code, 2016

ORDER

13. **CP (IB)1737(MB)/2017**

At request of the parties, list this matter on 3.8.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)